

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 12th day of January 2024 at 10.30 a.m
(HYBRID MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Applicants	Counsel for Respondents
1	IA No.836 & 1005/2023 in Comp App. (AT) (CH) (Ins) No. 220/2022 IA No. 476,542,918 & 1095/2022	State Bank of India Vs P. Mohanraj & 5 Ors.	Mr. Vipin Warriar	Mr. TK Bhaskar- R1 – R3 Mr. Rohan K George- R4 Mr. S Sathish- R6

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023 For Clarification IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors	Mr. Kumar Anurag Singh	
4	Comp App (AT) (CH) (Ins) No. 381/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt. Ltd.	Mr. Ramesh Kumar Chopra	

5	Comp App (AT) (CH) (Ins) No. 438/2023 For Exemption IA No 1348/2023 For Condone Delay IA No. 1350/2023 For Stay IA No. 1351/2023 Leave to file IA no. 1347/2023 Delay in representation IA No. 1343/2023	The Regional Provident Fund Commissioner and Recovery Officer Vs Mr. Maligi Madhusudhana Reddy, RP of Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd.	Dr. S Vidya	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2
7	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors.	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2 Mr. Pranava Charan- R3 Mr. ML Ganesh- R4
8	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2
9	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1

10	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	
11	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
12	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV- R1, R2
13	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	
14	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. KR Jinan	Mr. PS Ganesh

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 291/2021 (CA (AT) No 178/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal WITH	Mr. D Abhinav Rao	

16	TA (AT) No. 292/2021 (CA (AT) No. 179/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal & 12 Ors	Mr. D Abhinav Rao	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
18	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana-R1 Mr. Sanjib Kumar Mohanty- R2
19	Comp App (AT) (CH) (Ins) No. 107/2022	Late Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
20	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao- R2
21	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No. 1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
22	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Co-Operative Bank Ltd	Mr. KS Jeyaganeshan	Mr. Harikumar G Nair
23	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
24	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	M/s Ramaswamy Meyyappan

25	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali- R1-R3 Mr. K Ramu & R Vishnu- R4
26	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
27	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
28	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Directions IA No. 1/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2

2	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Directions IA No. 2/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Exemption IA No. 1433/2023	MK Rajagopalan Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Santosh Ukkur	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Pvt. Ltd. Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R2
5	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Pvt. Ltd. Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1

7	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
8	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
9	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2

NOTE:

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Chennai Bench

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